

R E V I S E D

ITEM NO.305 COURT NO.1 SECTION PIL-W  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SUO MOTO WRIT (CRIMINAL) NO.1/2019

RE: ALARMING RISE IN THE NUMBER OF REPORTED CHILD  
RAPE INCIDENTS

WITH W.P.(C) No.819/2019 (PIL-W) (With appln.(s) for  
intervention)

Date : 13-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE DEEPAK GUPTA

HON'BLE MR. JUSTICE SANJIV KHANNA

Mr. Surinder S. Rathi, Registrar, SCI Mr. Rakesh Kumar Singh,  
DJS

For Petitioner(s)

By Courts Motion

WP(C) 819/2019 Mr. Manoj V. George, Adv.

Ms. Shilpa Liza George, Adv. Mr. Aakarsh Kamra, AOR Ms. Bhavika,  
Adv. Mr. Renjit Abraham, Adv.

For Respondent(s) Mr. Tushar Mehta, SG

Mr. A.N.S. Nadkarni, ASG Ms. Suhasini Sen, Adv. Mr. S.S.

Rebello, Adv. Mr. Rajat Nair, Adv.

Signature Not Verified

Mr. N.K. Gokhle, Adv. Digitally CHETAN signed KUMAR by Ms. Neela Gokhale, Adv. Date: 16:30:28 2019.11.15 IST

Reason:

Mr. Ilam Paridi, Adv. Ms. Shradha Agrawal, Adv. Ms. Swati  
Ghildiyal, Adv. Mr. Rajeev Ranjan Rajesh, Adv. Mr. Raj Bahadur,  
Adv.

Mr. A.K. Sharma, Adv. Mr. B.V. Balaram Das, Adv. Mr. G.S.  
Makker, Adv.

Mr. P.N. Ravindran, Sr. Adv.

Mr. T.G.N. Nair, Adv.

Mr. V. G. Pragasam, AOR Mr. S. Prabu

Ramasubramanian, Adv. Mr. S.

Manuraj, Adv.

Ms. Uttara Babbar, AOR





































